

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Wednesday, 24th April, 2024 at 04.45 p.m. ;**

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The Division Bench comprising of the of the **Hon'ble Shri. Justice Bharat P. Deshpande (at Goa)** and the **Hon'ble Shri. Justice K.R. Khata (at Bombay)** will take up the matters, **through Video Conferencing**, as per the board notified separately.

High Court of Bombay at Goa,
Porvorim, Goa

Date :19.04.2024

Sd/-
(Ram S. Prabhu Dessai)
Registrar (Judicial)